

(a) whether Government have noted the news item in "Patriot" dated 4 July, 1984 captioned "Blackmail Bid" which pertains to the current policies of his Ministry with reference to fishing ;

(b) the steps being taken to ensure that big business does not scuttle the efforts of Government to save our marine resources ;

(c) whether efforts by the foreign chartering lobby are on to change the policy in their favour ;

(d) the reasons for the inaction against violations of this policy ; and

(e) the details of measures being taken to ensure that further damage by foreign charter boats is curtailed ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :
(a) Yes, Sir.

(b) and (c) Government have received representations from a few Indian chartering companies as well as the Association of India Fishery Industry against the notification of the Government that the chartered fishing vessels shall fish beyond the territorial waters or beyond depths of 40 fathoms whichever is farther. Representations are decided on merits of the case.

(d) There is no inaction against the violation of the charter permits.

(e) The following measures are already in existence to safeguard against any damage to the marine resources :

(i) Effective measures against poaching under the Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act., 1981.

(ii) Chartered vessels are not allowed to do shrimping.

(iii) Chartered Vessels can operate only beyond the territorial waters or beyond depths of the 40 fathoms whichever is farther.

(iv) Charterers have been asked to use fishing nets of appropriate size. Fishing gears & types are mentioned in the charter permits.

Shortage of Fertilizers

1123. SHRI B.V. DESAI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether acute shortage of fertilizers was felt in the current sowing season and large imports of fertilizers, were made ;

(b) whether the shortage of fertilizers has led to a large scale adulteration in certain States ;

(c) whether from Pune a report has come that spurious fertilizers have made their appearance ;

(d) if so, whether State Governments have been asked to check adulteration in fertilizers ;

(e) the States where shortage of fertilizers has been felt ;

(f) steps Union Government proposes to take to supply fertilizers to farmers in time ; and

(g) the total fertilizers supplied to each growing State during the months to June and July, 1984 ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :

(a) The overall availability of fertilizers has been satisfactory for meeting the requirements of the States for the

current Kharif 1984 season so far. This has been ensured through supplies from indigenous sources and requisite imports.

(b) No complaints of large scale adulteration in fertilizers have been received.

(c) and (d) No report has been received from Pune that spurious fertilizers have made their appearance. However, with a view to ensure supply of quality fertilizers to the farmers, the Central Government have time and again been emphasising with the State Governments to take effective measures against adulteration or malpractice in sale of fertilizers, brought to notice, if any.

(e) The overall availability of fertilizers during the current Kharif 1984 season has been by and large satisfactory so far. However, a few State such as Assam, Andhra Pradesh,

Haryana, Karnataka and Bihar have asked for expeditious supplies of fertilizers for meeting their requirements for the remaining period of Kharif 1984 season. These have been arranged for.

(f) The States and the fertilizer suppliers, namely, the indigenous manufacturers and handlers of imported fertilizers have been given instructions to maintain adequate levels of stock of fertilizers in the States so as to ensure timely availability of fertilizers to the farmers. The availability is also being regularly reviewed and monitored both at the Central and State levels and wherever additional supplies are needed, these are rushed from indigenous sources and/or from imported stocks.

(g) Statements indicating supplies made during June and July 1984 as per information received so far, are attached.

Statement

Supplies of Fertilizer made during June 1984
(as per information received so far)

(’000 tonnes)

Name of State	N	P	K
1	2	3	4
1. Andhra Pradesh	45.92	33.98	18.03
2. Karnataka	20.87	21.12	6.80
3. Kerala	5.76	2.76	7.19
4. Tamil Nadu	21.36	10.91	11.85
5. Gujarat	20.02	14.76	2.93
6. Madhya Pradesh	23.79	10.71	2.19
7. Maharashtra	65.19	15.99	7.03

1	2	3	4
8. Rajasthan	8.05	4.61	0.44
9. Haryana	20.52	5.94	0.62
10. Punjab	43.92	3.00	1.01
11. Uttar Pradesh	89.53	10.74	2.34
12. Himachal Pradesh	1.22	—	0.21
13. Jammu & Kashmir	2.75	—	0.13
14. Assam	0.05	0.12	3.30
15. Bihar	15.37	4.07	1.65
16. Orissa	1.39	1.13	0.38
17. West Bengal	6.42	3.17	3.20
18. Tripura	—	—	0.06
19. Meghalaya	—	—	0.09
20. Manipur	—	—	—
21. Nagaland	—	—	—
22. Sikkim	—	—	—
Total	392.13	143.01	69.45

Statement

*Supplies of fertilizers made during July 1984 as per
information received so far*

('000 tonnes)

Name of State	N	P	K
1	2	3	4
1. Andhra Pradesh	13.77	3.11	1.76
2. Karnataka	2.00	0.11	0.03

	1	2	3	4
3. Kerala		0.89	1.56	3.48
4. Tamil Nadu		6.89	1.10	8.80
5. Gujarat		4.91	0.57	0.63
6. Madhya Pradesh		4.93	0.66	0.38
7. Maharashtra		7.64	1.65	6.78
8. Rajasthan		6.18	1.65	0.30
9. Haryana		3.36	0.01	—
10. Punjab		42.76	0.10	—
11. Uttar Pradesh		20.56	0.32	0.96
12. Himachal Pradesh		2.54	—	—
13. Jammu & Kashmir		1.77	—	—
14. Assam		0.01	—	3.90
15. Bihar		9.37	3.68	1.92
16. Orissa		0.69	0.46	—
17. West Bengal		3.48	0.55	4.32
18. Tripura		0.65	0.20	0.20
19. Meghalaya		—	—	—
20. Manipur		0.07	—	—
21. Nagaland		—	—	—
22. Sikkim		—	—	—
Total		132.47	15.73	33.46

**Ban on starting Vanaspati Industry
in South India**

1124. SHRI P. RAJAGOPAL
NAIDU : Will the Minister of FOOD
AND CIVIL SUPPLIES be pleased to
state :

(a) whether there is ban to start
Vanaspati Industry in South India ; and

(b) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE
DEPARTMENT OF ELECTRONICS